

**Annexure 5**

Name of Corporate Debtor: IDEB Projects Private Limited; Date of commencement of Liquidation: 08-11-2019; List of Stakeholders as on: 20-12-2024

**List of Operational Creditor (Government Dues)**

Sl. No	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification
	Department	Government	Date of receipt	Amount Claimed	Total amount of Claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted				
1	Deputy Commissioner of Commercial Taxes	Bangalore - State	12/21/2019	3,738,509	-	Tax due	NIL	NA	-	NIL	NIL	3,738,509	-
2	Employees Provident Fund Organisation	Bangalore - State	1/2/2020	2,151,260	-	1. PF dues. 2. Interest. 3. Penalty	NIL	NA	-	NIL	NIL	2,151,260	-
<b>Total (A)</b>				<b>5,889,769</b>	<b>-</b>				<b>-</b>			<b>5,889,769</b>	<b>-</b>

**Claims admitted based on the order passed by the Hon'ble NCLT vide dated 12-10-2022, Bangalore against Section 42 Application**

Sl. No	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification
	Department	Government	Date of receipt	Amount Claimed	Total amount of Claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted				
1	Deputy Commissioner of Income Tax, TDS - Circle 2(1)	Bangalore - State	4/17/2021	100,519,409	-	Tax due	NIL	NA	-	NIL	NIL	100,519,409	-
<b>Total (B)</b>				<b>100,519,409</b>	<b>-</b>				<b>-</b>			<b>100,519,409</b>	<b>-</b>
<b>Grand Total (A+B)</b>				<b>106,409,178</b>	<b>-</b>				<b>-</b>			<b>106,409,178</b>	<b>-</b>